

Turbine Blades of Units of Rajasthan Atomic Power at Kota

538. SHRI BHEEKHABHAI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that turbine blades of the first and second Units of Rajasthan Atomic Power Project at Kota were not of the International specifications;

(b) whether due to the improper vigil and operational expertise there is frequent break down; and

(c) and action Govt. are taking to rectify the situation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS, OCEAN DEVELOPMENT AND THE DEPARTMENT OF NON-CONVENTIONAL ENERGY SOURCES IN THE MINISTRY OF ENERGY (SHRI C.P.N. SINGH): (a) No, Sir.

(b) No, Sir.

(c) All the Blades in the third and fourth stages of the high pressure Rotor in both the Units of the Station have been replaced with blades of improved design and blades in the second stage have been strengthened by suitable modifications.

Status of Minorities Commission

539. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Minorities Commission has demanded that status and powers equal to that of the Commission for Racial Equality in Britain should be conferred on it to make it effectively;

(b) if so, the details thereof; and

(c) the decision of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). Attention in this connection

is invited to the Government comments contained at Serial No. 10 in the appendix to the Memorandum of Action Taken on the Third Annual Report of the Minorities Commission for the year ending 31st December, 1980 which was laid on the Table of the House on the 3rd August, 1982.

Introduction of Leave Encashment during Service Period

540. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have since taken any final decision to introduce leave encashment during service period in the interest of the Government employees as well as Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) At present there is no proposal to allow encashment of leave to Central Government employees during the period of their service.

(b) Does not arise.

Proposal to remove Tibetans and Chakmas from Arunachal Pradesh

541. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have received a proposal to remove the Tibetans and Chakmas living in the Union Territory of Arunachal Pradesh and withdrawal of trade licences from foreigners and non-Arunachalis; and

(b) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). Recently the All Arunachal Pradesh Students Union had put forward certain demands which included removal of foreign nationals (refugees) and withdrawal of trade-licences from non-Arunachalis.

(2) Chakma and Tibetan refugees were settled in Arunachal Pradesh under schemes of rehabilitation. The question of their removal from Arunachal Pradesh does not arise.

(3) With a view to encouraging local tribal entrepreneurs to take to trades, the Government of Arunachal Pradesh have been circumspect about grant of trading licences.

अनुसूचित जाति/अनुसूचित जनजातियों के हत्या किये गये व्यक्तियों की संख्या

542. श्री राम विलास पामसान : क्या गृह मंत्री यह बताने की कृपा करेंगे कि देश में जनवरी, 1980 से 15 अगस्त, 1982 तक अनुसूचित जाति और अनुसूचित जनजाति के अलग अलग कुल कितने व्यक्तियों की हत्या की गई तथा ऐसी हत्याओं की संख्या, तारीख तथा स्थान संबंधी ब्यौरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रजन लस्कर) : राज्य सरकारों/संघ शासित अथ प्रशासनों द्वारा भेजी गयी सूचना के अनुसार पहली जनवरी, 1980 से 15 अगस्त, 1982 के बीच अनुसूचित जातियों और अनुसूचित जनजातियों की हत्या के मामलों की कुल संख्या क्रमशः 1262 तथा 229 थी। भारत सरकार इन मामलों की प्रत्येक बात के संबंध में ब्यौरे नहीं रखती है।

बिहार प्रेस विधेयक के विरुद्ध प्रदर्शन

543. श्री त्रिलोक चंद्र :

श्रेयसतो प्रभिला डंडवते :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार प्रेस विधेयक का हर स्थान पर विरोध किया जा रहा है ;

(ख) यदि हां, तो उक्त विधेयक के विरुद्ध देश में अब तक कितने प्रदर्शन हुए हैं ; और

(ग) इन प्रदर्शनों के दौरान कितने व्यक्तियों को गिरफ्तार किया गया और उनको कहां-कहां पर गिरफ्तार किया गया ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वेकटसुब्बय्या) : (क) से (ग). अपेक्षित सूचना एकत्र की जा रही है और प्राप्त होने पर सभा पटल पर रख दी जाएगी।

Purchase of Sub-Standard Paints

544. SHRI D. L. BAITHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government departments purchase paints in heavy quantity through tenders and lowest tenders are accepted on the basis of lowest quotations;

(b) if so, the total quantity purchased by various departments of Government in the year 1981-82, the rate and source of supply with full particulars;

(c) whether the paints supplied were not of standard quality due to which heavy corrosion took place and the nation had to sustain an estimated loss of Rs. 650 crores; and

(d) whether Government are aware of the fact that the National Committee on Science and Technology had estimated as early as 1973 the loss due to corrosion in the country at Rs. 400 crores; and

(e) if so, what steps have been taken or are proposed to be taken to ensure the supply of standard quality of paints and stop heavy corrosion thereby resulting in national loss?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (e). Information is being collected from various Departments and will be laid on the Table of the House.